

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 121  
IA No. 283/JPR/2023  
IA No. 405/JPR/2023  
CP No. (IBPP)- 01/54C/JPR/2022  
Under Section 54C of IBC, 2016

**In the matter of:**

**Shree Rajasthan Syntex Ltd.**

**...Applicant/Corporate Debtor**

**Versus**

**State Bank of India & Ors.**

**...Respondent/Financial Creditor**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Applicant : Ankit Sareen, Adv.

For the Respondent : Bipin Gupta, Adv.  
Naman Pareek, Adv.

**ORDER**

Heard Mr. Ankit Sareen, Adv. appearing on behalf of the Applicant. Mr. Bipin Gupta, Adv. along with Mr. Naman Pareek, Adv. appearing on behalf of the Respondent. Written submission has been filed on behalf of the Respondent. It is submitted by learned counsel for the Applicant that written submission has been filed by E-filing. However, physical copy of the same is not before us. Learned counsel for the Applicant seeks to make further submissions with regard to some additional documents filed by the Respondent with written submissions. List the matter for final submissions on 03.05.2024 at 2:30 pm.



(Rajeev Mehrotra)  
Technical Member

April 29, 2024



(Deep Chandra Joshi)  
Judicial Member